

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1764

ANSWERED ON:08.03.2010

TRADE WITH CHINA

Hussain Shri Syed Shahnawaz;Naik Dr. Sanjeev Ganesh;Rajaram Shri Wakchaure Bhausahab;Sivasami Shri C.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is wide gap in imports-exports between India and China;
- (b) if so, the details of value of import and export between the two countries during the last three years;
- (c) the details of measures being taken by the Government to increase exports to China and maintain balance of trade; and
- (d) the steps being taken by the Government to safeguard Indian industry especially small and medium scale from the impact of imported Chinese goods?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a)&(b) Yes,Madam.The details of value of import and export between the two countries during the last three years is given below:-

2006-07 2007-08 2008-09

Import from China US\$ 17.5 billion US\$ 27.1 billion US\$ 32.5 billion

Export to China US\$ 8.3 billion US\$ 10.9 billion US\$ 9.4 billion

(c) Government of India is pursuing with Chinese side greater market access as also undertaking trade promotion activities for our products such as agricultural products, basmati rice, pharmaceuticals etc. Indian companies have also participated in trade fairs in China to enhance awareness about Indian products. As an outcome of the 8th Session of India-China Joint Group on Economic Relations, Trade, Science and Technology (JEG) held on 19th January, 2010 at Ministerial level, a Memorandum of Understanding between India and China on Expansion of Trade and Economic Cooperation was signed. The MoU recognised that a balanced trade is conducive to long term, sustainable and harmonious development of economic cooperation between India and China. According to the MoU, the Chinese side will strive to import as much of its requirement of value added goods from India as possible.

(d) Certain Chinese exports to India have been placed under restrictions. In public interest DGFT has restricted import of radial tyres for buses/lorries. Only the toys which conform to the international standard and are accompanied by certificate of conformity with these standard are allowed for import into India. Import of 'Mobile Handsets' without International Mobile Equipment Identity (IMEI) No. or with all Zeroes IMEI and 'CDMA mobile phones' without Electronic Serial Number (ESN)/Mobile Equipment Identifier (MEID) or with all Zeroes as ESN/MEID has been prohibited. The Central Government has also prohibited imports from China of all dairy products including chocolates and candies/confectionary/food preparations with milk or milk solids as an ingredient.